

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

OA/TA/RA/CCP No. 1460/90 19

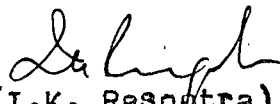
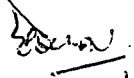
Shri J.N. Jain  
APPLICANT(S)

Shri Narender Pal.  
COUNSEL

VERSUS  
Union of India

RESPONDENT(S)

COUNSEL

Date	Office Report	Orders
		<p>27.7.1990.</p> <p>Present: Shri Narender Pal, counsel for the applicant.</p> <p>Heard. The learned counsel for the applicant seeks to withdraw the present application. The same is dismissed as withdrawn. He may file a fresh O.A. if so advised.</p> <div style="display: flex; justify-content: space-between; align-items: flex-end;"> <div style="text-align: center;">   (I.K. Rasgotra)  Member(A) </div> <div style="text-align: center;">   27/7  (T.S. Oberoi)  Member(J) </div> </div>